

(Haryana), Shri Aditya Prasad (Jharkhand), Shri Deepak Prakash (Jharkhand), Dr. Kalpana Saini (Uttarakhand), Shri Sanjay Seth (Uttar Pradesh), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shri Niranjana Bishi (Odisha), Dr. Sasmit Patra (Odisha) and Shri Naresh Bansal (Uttarakhand).

Now, Shri A.A. Rahim.

### **Demand to address the plight of India's Gig Workers**

SHRI A.A. RAHIM (Kerala): Sir, as we know, lakhs of Indian youths are working in Swiggy, Zomato, Uber, etc. I would like to bring to the attention of this august House towards the plight of the Indian youth working in the gig and the platform economies. According to the 2022 Report of the NITI Aayog, there is a projection that the gig workers sector is expected to expand to 2.35 crore workers by 2029-30. This means that the gig economy will become a major part of the Indian job market. I would like to draw the attention of this august House to the unbelievable exploitation faced by the platform workers. These companies do not even consider them as workers, denying them the bare minimum wages. Swiggy, the famous food delivery app, calls them 'partners', and Rapido, the taxi service app, calls them 'captains'. Sir, we don't want ornamental words. We want dignified life and dignified salary. The Union Government should draft legislation to recognise them as workers and ensure the basic rights.

Another issue is stagnant wages. Workers often face fluctuating and inadequate earnings due to arbitrary algorithms and lack of transparency in payment structure. For instance, delivery and driver workers are not adequately compensated for rise in fuel costs or inflation as per kilometre charges remain stagnant. Another issue is additional levy on customers. We all order food or service from different apps and platforms. They levy additional charges on customers such as surge fee during peak hours, rain charges during bad weather and late night fee. But these poor workers who toil regardless of rain or shine, day or night do not receive money collected in their name. There is no legal mechanism in India to regulate this or ensure fairness in this regard.

Another issue is absence of physical presence of companies. Absence of a physical office or a representative in many States make it difficult for workers to resolve disputes or seek redress of their grievance. I would like to urge upon the Government to ensure accountability and provide workers with a physical point of contact so that they can seek redress of their grievance. Gig workers, especially delivery personnel, face significant occupational hazards, including road accidents

and exposure to extreme weather conditions. Yet they are not covered under any proper health or accident insurance scheme. ...(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri A. A. Rahim: Shri R. Girirajan (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri Niranjan Bishi (Odisha), Shri Ajit Kumar Bhuyan (Assam), Dr. Sasmit Patra (Odisha), Shri Anil Kumar Yadav Mandadi (Telangana), Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Haris Beeran (Kerala), Shri P. Wilson (Tamil Nadu), Dr. Faiyaz Ahmad (Bihar), Dr. V. Sivadasan (Kerala), Shri Bikash Ranjan Bhattacharyya (West Bengal), Prof. Manoj Kumar Jha (Bihar), Shri P. P. Suneer (Kerala), Shri Imran Pratapgarhi (Maharashtra), Shri Prakash Chik Baraik (West Bengal) and Shri Sandosh Kumar P (Kerala).

Now, Shri Aditya Prasad.

#### **Demand to establish a new AIIMS Hospital in Ranchi, Jharkhand**

**श्री आदित्य प्रसाद (झारखंड):** आदरणीय उपसभापति महोदय, आपका बहुत-बहुत धन्यवाद। महोदय, मैं सबसे पहले देश के यशस्वी प्रधान मंत्री आदरणीय नरेन्द्र मोदी जी के प्रति आभार प्रकट करना चाहता हूँ कि देश आज़ाद होने के बाद पहली बार झारखंड जैसे राज्य के देवघर में एम्स की स्थापना करने का कार्य किया है। इसके साथ ही साथ उन्होंने राज्य के विभिन्न पाँच जिलों में नए मेडिकल कॉलेज खोलने का भी काम किया है। महोदय, मैं झारखंड राज्य की राजधानी रांची के बारे में अपनी बात सदन में रखना चाहता हूँ। चूंकि रांची के अगल-बगल में विभिन्न जिले आते हैं, जिनमें बहुत घनी आबादी निवास करती है। इसके साथ ही साथ झारखंड राज्य के सीमावर्ती क्षेत्र बिहार, बंगाल, ओडिशा, छत्तीसगढ़, जो कि सीमावर्ती राज्य हैं, इन राज्यों की भी बहुत बड़ी आबादी इस क्षेत्र में निवास करने का कार्य करती है। महोदय, यह क्षेत्र घनघोर जंगल, नदी, नालों से आच्छादित है। गाँव के गरीब लोगों को गंभीर बीमारियाँ होने से बचाने के लिए आदरणीय मंत्री जी बहुत सारी सुविधाएं दे रहे हैं, लेकिन बेहतर सुविधा प्राप्त करने के लिए उन्हें दिल्ली आना पड़ता है। चूंकि लोग दिल्ली आ नहीं सकते हैं, इसलिए उन्हें काफी कठिनाइयों का सामना करना पड़ता है। वे लोग देवघर जाते हैं, लेकिन अधिक दूरी होने के कारण चाईबासा, सूदूर सिमडेगा, लोहरदगा, गुमला, लातेहार जैसे जिले के लोग वहाँ नहीं जा पाते हैं। आदरणीय उपसभापति महोदय, मेरा आपसे आग्रह है कि रांची जैसी राजधानी में एक नए एम्स की स्थापना करने का कार्य किया जाए, जिससे वहाँ के शोषित, वंचित और गरीब क्षेत्र में रहने वाले आदिवासी, पिछड़े, दलित तथा अन्य समाज के लोग, जो वहाँ बड़ी संख्या में रहते हैं, उन्हें स्वास्थ्य लाभ मिल सके। महोदय, उन लोगों को स्वास्थ्य की बेहतर सुविधा देने के लिए रांची जैसे राजधानी शहर में एक नये एम्स की स्थापना की जाए। महोदय, मेरा आपसे यही आग्रह है। मुझे अपनी बात रखने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।